

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**ERNAKULAM BENCH**

**Original Application No. 180/00757/2019**

**Tuesday, this the 22<sup>th</sup> day of October, 2019**

**CORAM:**

**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member**

P.M.Korah, S/o.Mathai, aged 74  
 Pathiyakal House, Vadavathur P.O  
 Kottayam – 686 010  
 Retired as Chief Telecom Supervisor (CTS), Telephone Exchange  
 Kottayam – 686 001  
 Mob No.9400578875 ..... **Applicant**

**(By Advocate : Mr.P.R.Padmanabhan Nair)**

**V e r s u s**

1. The Accounts Officer (Establishments)  
 Office of the General Manager  
 Telecom, Kottayam – 686 001
2. The General Manager (Telecom)  
 Kottayam, Kottayam – 686 001
3. The Chief General Manager  
 Telecom, Kerala Circle  
 Thiruvananthapuram, Kerala – 695 033
4. The Director General  
 Department of Telecommunication  
 Room No.612, 6<sup>th</sup> Floor  
 Mahanagar, Door Sanchar Bhavan  
 Near Zakeer Hussain College  
 Old Minto Road, New Delhi – 110 002
5. Sri.P.J.Thomas, Pokkidiyil House  
 Ollassa P.O, Kottayam District – 686 014 ..... **Respondents**

**(By Advocate : Mr.K.N.Radhakrishnan for R 1-4)**

This application having been heard on 22.10.2019 the Tribunal on the same day delivered the following:

**O R D E R (ORAL)**

**By Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member**

Mr.P.R.Padmanabhan Nair, learned counsel for the applicant submits that the applicant, who had retired from the service of Telecom Department on 31.5.2005, has come to learn that there is anomaly in re-fixation and revision of the pension of the applicant when compared to that of 5<sup>th</sup> respondent, who was reportedly in a lower grade and lower pay scale. He submits that the applicant has made series of representations to various authorities as is seen at Annexures A-7 to A-10.

2. This Tribunal is of the view that interests of justice will be met if a direction is issued to respondent nos.2,3 and 4 to consider the representations and take a decision in accordance with law as expeditiously as possible and in any case within 60 days from the date of receipt of a copy of this order. The Original Application is disposed of as above. No costs.

**(E.K.BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

**SV**

### **List of Annexures**

Annexure A1 - Photocopy of relevant pages of pension payment order (PPO) No.2497 dated 18.5.2005 of the applicant

Annexure A2 - Photocopy of relevant pages of Pension Payment Order (PPO) No.2059 dated 20.9.2004 of the 5<sup>th</sup> respondent

Annexure A3 - Photocopy of pension slip for the month of September 2018 of the applicant issued by the State Bank of India, Kanjikuzhy Kottayam – 4.

Annexure A4 - Photocopy of Pension Slip of the 5<sup>th</sup> respondent P.J Thomas issued by State Bank of India, Thirunakkara, Kottayam

Annexure A5 - Photocopy of pension slip for the month of March 2019 of the applicant issued by the State Bank of India, Kanjikuzhy Kottayam – 4.

Annexure A6 - Photocopy of pension slip for the month of March 2019 of the 5<sup>th</sup> respondent P.J Thomas issued by State Bank of India, Thirunakkara Kottayam

Annexure A7 - Photocopy of the representation dated 6.9.2018 from the applicant to the Accounts Officer, Office of the GMT, Kottayam, the 1<sup>st</sup> respondent

Annexure A8 - Photocopy of the representation dated 23.11.2018 from the applicant to the Accounts Officer, Office of the GMT, Kottayam, the 1<sup>st</sup> respondent

Annexure A9 - Photocopy of the representation dated 16.8.2019 from the applicant to the 3<sup>rd</sup> respondent General Manager, Department of Telecom, Thiruvananthapuram

Annexure A10 - Photocopy of the representation dated 4.9.2019 from the applicant to the 4<sup>th</sup> respondent Director General of Telecom, Department of Telecommunication, New Delhi.